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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/551/IB/2017

NAME OF THE PETITONER

: DNEPRO ADVISORY PVT LTD

UNDER SECTION

: 7

S.No. Name (in Capital)

Represented by

Signature

AN ANT MERATHIA

count for Amplicant

ORDER

Counsel for the Petitioner present and prayed for adjournment. At request, time is enlarged. Put up on 30.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk